

- (b) the status of the four laning work on NH-34;
- (c) the expected date of completion of the project; and
- (d) the funds allocated towards maintenance of these highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) NH-6 in the State of West Bengal is in good condition. Out of the total length of 390 km of NH-34 in the State of West Bengal, about 281 Km is in good condition and the balance length is also being maintained in traffic worthy condition, while the 4 laning work is in progress.

(b) and (c) Four laning of NH-34 in different stretches is in different stages of progress, and the work is likely to be completed by December, 2016. The maintenance of the existing road where 4 laning works are in progress, is the responsibility of the concessionaire. However, wherever the concessionaire is not able to maintain the existing road, the same is being done by the Highway Authority at the risk and cost of concessionaire.

(d) Fund amounting to ₹ 77.93 crore has already been sanctioned for repair and maintenance of these stretches under four lane.

#### **Regulation of 'jugaads' and fish-carts**

3267. SHRI TARUN VIJAY:

SHRI P. L. PUNIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to regulate 'jugaads' and fish-carts in various rural and small town areas;
- (b) if so, the details thereof;
- (c) the number of accidents reported during the last five years involving the 'jugaads' or fish-carts; and
- (d) whether insurance claims are applicable to registered vehicles in case of a collision with an unregistered vehicle like 'jugaad' or fish-cart?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Any motor vehicle as defined in the Section 2 (28) of the Motor Vehicle Act, 1988 has to conform to the testing procedure

and specification notified under the Central Motor Vehicles Rules, 1989. 'Jugaad' and 'Fish-carts' do not conform to the specifications of a Motor Vehicle under the MV Act, 1988.

(c) No such data is maintained in the Ministry regarding number of accidents reported involving the 'jugaads' or fish-carts.

(d) As per section 146 of Motor Vehicle Act, 1988 third party insurance is necessary for every motor vehicle.

#### **Poor conditions of roads**

3268.SHRI PANKAJ BORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether rapid rise in vehicles over the last few years, voluminous traffic and constants traffic jams have become one of the most common problems;

(b) whether Government is aware that road condition from Bharalumukh to Nursery (Kamakhya Gate) is in a poor condition;

(c) whether the condition of road from Kalipur to Kamakhya Gate is in a dangerous state;

(d) if so, Government's reaction thereto; and

(e) whether Government is considering for concretization of the roads?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes, Sir. It is a general experience that small and big cities are facing traffic congestion due to increase in private vehicles. As per the available information with the Ministry of Road Transport and Highways, the growth of total registered motor vehicles in the country is recorded at a Compound Annual Growth Rate (CAGR) of 9.9% in comparison to 3.4% only of road length during the last decade (2001-2011). Due to the rapid growth of motor vehicles, the road space occupied by per vehicle per kilometer has shown declining trend from 0.061 in the year 2001 to 0.033 in the year 2011.

(b) to (e) This Ministry is responsible for the development and maintenance of National Highways in the country and development of National Highways is low keeping in view the traffic volume. The road from Bharalumukh to Nursery (Kamakheya Gate) via Kalipur is part of the road Network of Guwahati City in Assam and is not part of the National Highway Network and its development and maintenance in the responsibility of the State Government of Assam.